•	Statement					
Month			;	· \$.Q	Quantity (MT)	Value (Rs. Lakhs)
April, 1982 .					239,182	5602.6 6
May, 1982 .	•	• •			505,344	11548-97
June, 1982 .	The second second	a, go ggironi		i National Area	514,831	11145.05
July, 1982		TE.		7*	359,030	85 95 99
August, 1982 .				***	121,511	28 96∙00
September, 1982	्रं केल्ड		7.7		754,676	18464-17
October, 1982 .		•		•	240 304	5885.97
November, 1982					318,103	8000-18
December, 1982		2% - K			, 500,007	12728121
January, 1983 (Pro	ovisional) 🚟 🙃	=			200,194	4995*29
February, 1983 (Pr	ovisional)		,		75,400	1609.87
Тота - (Apg I, 19	82—Feb., 83)	,	` - ' - '		3,828,582	91,472-36

NoTH: It ia estimated that daring March 1983, abW 798,000 HT of Bombay High crude oil will be disposed.

Central grants for legal alft schemes

•307. SHRI LADLI MOHAN NIGAM:

SHRI SHRIDHAR WASUDEO DHABE:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether any grants are given by the Central Government to Legal Aid Schemes run by various State Governments;
- (b) if so, what was the quantum of grants given to the States in the years 1981-82 and 1982-83 (till 31st December, 1982);
- (c) whether all the grants have been utilised by the State Governments; and
- (d) whether there are some States which hav_{e} not taken grants *or such schemes?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGANNATH KAUSHAL): (a) Yes, Sir.

- (b) The quantum of legal aid given to the States of Andhra Pradesh (Rs. 1,17,000), Gujarat (Rg 15,500), Orissa (Rs. 1,00,000), land U.P. (Rs. 66,272) is Rs. 2,98,772 in 1981-82 and Rs. 70,000 for Gujarat in 1982-83.
- (c) Audited statement of accounts from the State Legal Aid Boards are awaited.
- (d) Yes, Sir. Other State Governments except those mentioned in part (b) of the question have not ^aken any grant.

Setting up of Panel on Drugs

•308. ISHRI NAND KISHORE BHATT: Will the Minister of CHEMICALS AND FERTIL1ZEKS the pleased to state: